GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5132 ANSWERED ON:26.04.2013 IMPORT DUTY ON RUBBER Adhi Sankar Shri ;Antony Shri Anto

Will the Minister of FINANCE be pleased to state:

- (a) whether import duty on natural rubber has been revised frequently in the recent times;
- (b) if so, the details thereof along with dates of such revision during the last three years and the current year;
- (c) the details of representations received by the Government from the various trade lobbies and other entities in this regard along with the action taken on each such case; and
- (d) the measures proposed to be taken in the matter in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) and (b): Natural rubber attracts basic customs duty at 20% or Rs. 20 per kg, whichever is lower. This rate was fixed on 22nd December, 2010. Prior to 22nd December, 2010, the basic customs duty on natural rubber was 20%. However, in the backdrop of sharp increase in the domestic and international price of natural rubber during 2010, import of natural rubber was allowed at concessional import duty of 7.5% for a limited quantity of 40,000 MT between 22nd December, 2010 to 31st March, 2012.
- (c): Representations were received by the Government, seeking enhancement of customs duty on natural rubber. Some representations asked for reduction in duty on natural rubber. The matter was examined and it has been decided not to make any change in the duty on natural rubber at present.
- (d): Government would take appropriate decision in the matter as and when required.